

16. 08.05.02.

1. Rejoinder not filed.
2. For Admission

DS
19/5/02 Berer

Call this matter on 13.05.02.


Member (J)

17. 13.05.02.

1. Rejoinder not filed.
2. For Admission

DS
17/5/02 Berer

At the instance of learned Counsel
for the petitioner matter is
adjourned to 20.05.02.


Member (J)

18. 20.05.02.

1. Rejoinder not filed
2. For Admission

DS
28/6/02 Berer

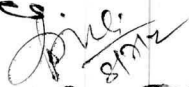
At the instance of learned Counsel
for the petitioner call this matter
on 01.07.02


Member (J)

19. 01.07.2002.

Free copies of
final order
dt. 1.7.02 issued
to counsel for
both sides.

DS
8/7/02


S.O (J)

— Advocate for the Applicant
has filed a memo not to
press this OA. No reason, for
not pressing this OA, has been
assigned. On the said premises,
this OA is dismissed for non-
presentation. No costs.


Member (J)